

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 888 of 2020

IN THE MATTER OF:

D.K. Mohanty

...Appellant

Versus

Jai Balaji Industries & Anr.

...Respondents

Present: -

**For Appellant: Ms. Surekha Raman, Advocate.
Mr. D.K. Mohanty**

**For Respondent: Mr. Santosh Choraria (IRP)
Mr. Kumar Anurag Singh, Mr. Aditya V Singh and Mr. Ajay,
Advocates.**

WITH

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ORDER
(Virtual Mode)

15.04.2021 Today when the case was called out the Learned Counsel for the Appellant is present. Mr. Kumar Anurag Singh, Advocate for Respondent submits that main arguing counsel was tested COVID-19 positive. As such, adjournment is sought. Prayer allowed.

Cont.....

List the Appeal 'For Hearing' on **13th May, 2021 at 02:00 PM.**

Interim direction to continue.

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Ms. Shreesha Merla]
Member (Technical)**

R. N./ nn./